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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 85/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 182/2006 in C.A. No. 313/2006 (Old)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018**

Name of the Company: Sunish Chandrakant Parekh.
V/s
Gujarat Investment Trust Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Naishal. J. Mody Instructed by Pavan. S. Godiawala	Advocate	Petitioner	<u>N. J. Mody</u>
2.				

ORDER

Advocate Mr. Naishal Mody i/b Advocate Mr. Pavan Godiawala is present for the Original Petitioner.

At the request of the Advocate for the Petitioner, matter is adjourned for producing the order passed by the Hon'ble High Court of Gujarat on the next date of hearing.

List the matter on 31.08. 2018.

Manora

**MANORAMA KUMARI
(MEMBER JUDICIAL)**

H.P.C.

**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 26th day of July, 2018.